

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 26

**IA 541/2020 IA 544/2020 IN C.P. (IB) 1835/MB/2019**

CORAM:

SH. K. K. VOHRA  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **01.006.2022**

NAME OF THE PARTIES: - **Ramkishor Nagarmal Marketing Pvt Ltd**  
**V/s**  
**High Performance Products Industries Pvt Ltd**

*Appearance (via video-conference):*

For the Petitioner : None present  
For the Respondent : None present

Section 9 of the IBC, 2016 & Rule 11

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**ORDER**

**IA 541/2020 IA 544/2020**

None present for the Parties in these Applications. The prayer in IA 541 of 2020 is for restoration of the Company Petition bearing CP (IB) No. 1835 of 2019 while the Application bearing IA 544 of 2020 is filed for condonation of delay in filing IA 541 of 2020. In these Applications, the Applicant is continuously absent. In the circumstances, these **Applications are disposed of as dismissed** for want of prosecution.

**Sd/-**

K. K. VOHRA  
Member (Technical)

Vedant

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)